

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ABSTRACT

Senior Civil Judges - Transfers and Postings of Senior Civil Judges for the year 2019 - ORDERS - ISSUED.

ROC.NO.1215/2019-B.SPL.

NOTIFICATION NO.223-B.SPL.

DATED:15.04.2019.

READ:

The High Court is pleased to order the following Transfers and Postings of Senior Civil Judges:-

The Senior Civil Judges, mentioned in Column Number 2 are transferred and posted to the stations mentioned in Column Number 3 of the corresponding row. Further, the officers mentioned in column number 2 are directed to handover charge of their post and also the posts which they have been holding in full additional charge, to the officers mentioned in Column Number 4 of the corresponding row, as directed hereunder, and get themselves relieved and proceed to their new stations and take charge of their respective post and also the posts which his/her predecessor is holding full additional charge, from the officers mentioned in Column Number 5.

SL NO	NAME AND DESIGNATION OF THE OFFICER SARVASRI	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO	TO TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	Smt R.Danie Ruth, VII Additional Judge, City Civil Court, Hyderabad.	Senior Civil Judge, Vikarabad, Rangaeddy District Vice Smt G.Premalatha, transferred	V Additional Judge, City Civil Court, Hyderabad	I Additional Senior Civil Judge-cum-Chief Chief Metropolitan Magistrate, Cyberabad at L.B.Nagar, Rangareddy District
2.	Smt. P.Mukthida, Chief Metropolitan Magistrate, Hyderabad.	Senior Civil Judge, Jagityal, Karimnagar District Vice Smt M.K. Padmavathi, transferred	XIV Additional Chief Metropolitan Magistrate, Hyderabad	Additional Senior Civil Judge, Karimnagar

3.	Smt. Bandiki Sridevi, XIII Additional Chief Metropolitan Magistrate, Hyderabad.	Senior Civil Judge, Miryalguda, Nalgonda District. Vice Smt. B.Aparna Devi, transferred	VI Additional Chief Metropolitan Magistrate, Hyderabad.	Senior Civil Judge, Nalgonda
4.	Bakaraju Srinivasa Rao, XVII Addl. Chief Metropolitan Magistrate, Hyderabad	Senior Civil Judge, Huzurnagar, Nalgonda District VICE Smt K.Jayanthi, transferred	III Additional Chief Metropolitan Magistrate, Hyderabad	Senior Civil Judge, Suryapet, Nalgonda District.
5.	D.Kiran Kumar, II Additional Judge, City Civil Court, Hyderabad.	XV Additional Judge, City Civil Court -cum- XIX Additional Chief Metropolitan Magistrate, Secunderabad Vice Sri M,.Radha Krishna Chahavan transferred	Sri D.Kiran Kumar and Sri M.Radha Krishna Chahavan shall take charge of their posts simultaneously on or before 20.04.2019 and proceed to the XXIX Orientation Course from 22.04.2019 to 03.05.2019 at Telangana State Judicial Academy, Secunderabad.	
6.	M.Radha Krishna Chahavan XV Additional Judge, City Civil Court -cum- XIX Additional Chief Metropolitan Magistrate, Secunderabad	II Additional Judge, City Civil Court, Hyderabad Vice Sri D.Kiran Kumar, transferred		
7.	Smt.B.Pushpalatha, VII Additional Senior Civil Judge, L.B.Nagar, Rangareddy District	Prl. Senior Civil Judge, Nizamabad VICE SmtN.Roja Ramani transferred	VIII Additional Senior Civil Judge, L.B.Nagar Rangareddy District	Secretary, District Legal Services Authority, Nizamabad
8.	Smt. G.Premalatha, Senior Civil Judge, Vikarabad, Rangaeddy District	VII Additional Judge, City Civil Court, Hyderabad Vice Smt R.Danie Ruth, transferred	I Additional Senior Civil Judge-cum-Chief Chief Metropolitan Magistrate, Cyberabad at L.B.Nagar, Rangareddy District	V Additional Judge, City Civil Court, Hyderabad

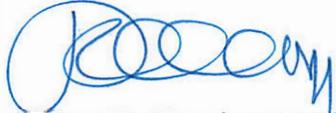
9.	Mohd. Afroz Akthar, XII Addl. Chief Metropolitan Magistrate, Hyderabad	Senior Civil Judge, Sathupalli, Khammam District VICE Smt. K. Maruthi Devi, transferred	VII Additional Chief Metropolitan Magistrate, Hyderabad	Senior Civil Judge, Khammam
10.	Smt. M.K. Padmavathi, Senior Civil Judge, Jagityal, Karimnagar District	XIV Additional Chief Metropolitan Magistrate, Hyderabad VICE Smt. Annie Rose Christian, transferred	Additional Senior Civil Judge, Karimnagar	XIV Additional Chief Metropolitan Magistrate, Hyderabad
Smt M.K.Padmavathi, shall relieve from the present post on or before 18.04.2019 and take charge of her new post on or before 20.04.2019 and proceed to the XXIX Orientation Course from 22.04.2019 to 03.05.2019 at Telangana State Judicial Academy, Secunderabad.				
11.	On relief Smt. P. Annie Rose Christian, XIV Additional Chief Metropolitan Magistrate, Hyderabad	Chief Metropolitan Magistrate, Hyderabad VICE Smt P. Mukthida, transferred	Shall regularly assume charge of the post of Chief Metropolitan Magistrate, Hyderabad, for which post she is holding Full Additional Charge.	
12.	Smt. K. Maruthi Devi, Senior Civil Judge, Sathupalli, Khammam District	VII Additional Senior Civil Judge, L.B.Nagar VICE Smt B. Pushpalatha, transferred	Senior Civil Judge, Khammam	VIII Additional Senior Civil Judge, L.B.Nagar Rangareddy District
13.	Smt. B. Aparna Devi, Senior Civil Judge, Miryalguda, Nalgonda District	XIII Additional Chief Metropolitan Magistrate, Hyderabad. Vice Smt. Bandiki Sridevi, transferred	Senior Civil Judge, Nalgonda	VI Additional Chief Metropolitan Magistrate, Hyderabad.
14.	Smt K. Jayanthi, Senior Civil Judge, Huzurnagar, Nalgonda District.	XVII Addl. Chief Metropolitan Magistrate, Hyderabad. Vice Sri Bakaraju Srinivasa Rao, transferred	Senior Civil Judge, Suryapet, Nalgonda District.	III Additional Chief Metropolitan Magistrate, Hyderabad

15.	Smt. N.Roja Ramani Prl. Senior Civil Judge, Nizamabad.	XII Addl. Chief Metropolitan Magistrate, Hyderabad VICE Sri Mohd. Afroz Akthar, transferred	Secretary, District Legal Services Authority, Nizamabad	VII Additional Chief Metropolitan Magistrate, Hyderabad
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The officers mentioned in Column Number 4 will be in full additional charge of the post(s) mentioned in Column Number 2, until further orders.

In case, the above officers from whom they have to take charge or to whom they have to handover charge, are either on leave or not available for any other reason, the concerned Prl. District and Sessions Judges, shall make alternative arrangements under intiation to the High Court.

- NOTE:
1. All the officers shall get themselves relived from their present posts on or before 18.04.2019 and join in their new posts on or before 25.04.2019 without fail, by availing joining time as admisable and avail summer vacation permission from the District where they are transferred.
 2. All the Officers under orders of transfer are directed to pronounce ther judgments / orders which were already reserved and join at their new stations.
 3. The officer(s) Viz., Smt M.K.Padmavathi, Smt K.Maruthi Devi, Smt B.Aparna Devi, Smt K.Jayanthi and Smt N.Roja Ramani are not entitled to draw transfer grant / disturbance allowance, transfer T.A., and other consequential benefits since the officer(s) are transferred to the present station on their request.
 4. All the Officers who are under orders of transfer are hereby directed to inform the High Court about the date of relief in the previous post and the date of joining in the new post with in seven days from the date of joining in the new post.
 5. The Order placed in the High Court's Website <http://hc.ts.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.


REGISTRAR GENERAL 15.04.19
FAC REGISTRAR (VIGILANCE)

To

1. The officers and incharge officers concerned.
2. The Prl. Secretary to Hon'ble the **Acting Chief Justice** and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrar General and all other Registrars, High Court for the State of Telangana, Hyderabad
4. The Registrar, (I.T-cum-Central Project Coordinator), High Court for the State of Telangana, Hyderabad **(with a request to direct the concerned to upload the proceedings in the High Court's Website)**
5. The Secretary to Government, Law (L.A & J - SC.C) Department, Government of Telangana, Hyderabad.

6. The Director, Telangana State Judicial Academy, Secunderabad.
7. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
8. The Chief Judge, City Civil Court, Hyderabad
9. The Metropolitan Sessions Judge, Hyderabad.
10. The Chief Judge, City Small Causes Court, Hyderabad

11. **THE PRL. DISTRICT JUDGES:**
Adilabad, Karimnagar, Khammam, Mahaboobnagar, Medak at Sangareddy, Nalgonda, Nizamabad, Rangareddy at L.B.Nagar and Warangal

12. **THE I ADDL. DISTRICT JUDGES:**
Adilabad, Karimnagar, Khammam, Mahaboobnagar, Medak at Sangareddy, Nalgonda, Nizamabad, Rangareddy at L.B.Nagar and Warangal

13. The Pay and Accounts Officer, Hyderabad:

14. **THE DISTRICT TREASURY OFFICERS:**
Adilabad, Karimnagar, Khammam, Mahaboobnagar, Medak at Sangareddy, Nalgonda, Nizamabad, Rangareddy at Hyderabad and Warangal.

15. **THE SECTION OFFICERS:-**

(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section, High Court for the State of Telangana, Hyderabad